

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Virtual Mode)

Bail App No. 211/2019

Avinash Kumar

...Applicant

Through:-Mr. Jasbir Singh Jasrotia, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through :- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Learned counsel for the applicant seeks time to file the medical record of the father of the applicant. Prayer granted.

List on 12.06.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
04.06.2020
Pawan Chopra